

No TPT-F(10)-5/2020 Dated: Shimla-2 the

20/03/2020.

NOTIFICATION

State Government of Himachal Pradesh is taking preventive, precautionary and pre-emptive measures to contain spread of COVID-19 including the steps of closing down schools and other academic institutions, places of religious worship and issuing advisories to public at large to avoid non-essential travel. It has been recognized that social distancing is effective intervention implemented to avoid/decrease contact between those who are infected and causing pathogen in those who are not. National Security Council and Prime Minister's Office have issued press releases declaring Restricted Movement Order from 18th to 31 March, 2020.

In order to prevent spread of COVID-19 from the areas outside the State, a need is being felt to restrict the entry of contract carriages and Stage Carriages buses.

Therefore, as part of precautionary measures and in exercise of the powers conferred by the Clause 3 of the Himachal Pradesh Epidemic Disease (COVID-19) Regulations, 2020 notified vide Notification No. HFW-A-A (3)1/2020 dated 14.03.2020 under the Epidemic Disease Act, 1897 and Section 115 of MV Act, 1988, **the entry and exit of all contract carriages and Inter-State Stage Carriage buses are hereby ordered to be banned except limited services not exceeding 10%** with proper arrangements of sanitization to be plied only to the most frequent destinations of Delhi, Haridwar and Chandigarh by STU(HRTC) w.e.f. 21.03.2020 (midnight) till further orders.

All intra-state operation of Public Transport Buses (Private as well as STU) shall be restricted to 50% of the normal operation and seating capacity of buses being plied shall be restricted to 70% of the sanctioned/prescribed capacity, with effect from 21.03.2020 (midnight) till further orders.

This order shall not apply to the movement of goods carriages.

On 22.03.2020, STU and all private Stage and Contract Carriage Operators shall suspend 100% operation as there will be no public movement on that day in view of Janata Curfew.

Widespread publicity be undertaken by the Director, Public Relations within or outside of the State to avoid unnecessary harassment to the people and appealing them to reschedule their visits, till the situation is normalized.

By order

**Jagdish Chander Sharma, IAS
Principal Secretary (Transport) to the
Government of Himachal Pradesh.**

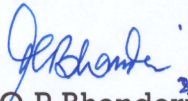
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Endst. No. TPT-F(10)-5/2020

Dated: Shimla-2 20-03-2020

Copy for information and necessary action forwarded to:-

1. The Principal Secretary to the Hon'ble Chief Minister, Himachal Pradesh, Shimla-02.
2. The Sr. Private Secretary to the Hon'ble Transport Minister, Himachal Pradesh, Shimla-02.
3. The Spl. Private Secretary to the Chief Secretary to the Government of Himachal Pradesh, Shimla-02.
4. The Director General of Police, HP, Shimla.
5. The Director Transport, Parivahan Bhawan, Shimla-171004 for information and necessary action.
6. The Managing Director, HRTC , Shimla-171003 for information and necessary action.
7. All Deputy Commissioners in Himachal Pradesh.
8. All Regional Transport Officers in Himachal Pradesh.
9. The Director, Information and Public Relation, Shimla-171002 with request to made wide publicity.


(O.P.Bhandari) 20/3/20

Deputy Secretary (Transport) to the
Government of Himachal Pradesh
Telephone No 0177-2626097